NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 23

CA 342/2022
In
CP 2765/2019

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.07.2024**

NAME OF THE PARTIES: GANESH VITHHALADAS CHANDAK AND OTHS V/s SRI RAMDEV BABA DEVELOPERS AND BUILDERS LTD

Section 241(1) & 242(4) of the Companies Act, 2013

ORDER

1. Mr. Dhanjaya Sud, Ld. Counsel for the Petitioner present. Mr. Rohit Gupta, Ld. Counsel for the Respondent present.
2. Ld. Counsel for the Respondent informed that they have filed affidavit in reply as well as additional affidavit and the same is already served to the other side.
3. Ld. Counsel for the Petitioner seeks sometime to peruse the same and file rejoinder, if any required. Liberty is granted to place on record rejoinder.
4. List this matter for further consideration on **09.08.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/